

labourers being engaged; and

(d) the reasons for engaging these labourers when local labourers are available?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) No, Sir.

(b) Estimated Uranium reserves at Domiasiat, Meghalaya are 9,500 tonnes of Uranium Oxide contained in 9.22 million tonnes of ore with average grade of 0.104% U_3O_8 (Uranium Oxide).

(c) Nil.

(d) Does not arise.

[English]

Resolutions Passed by Danapur Cantonment Board

3185. SHRI MUMTAZANSARI : Will the PRIME MINISTER be pleased to state :

(a) the number of resolutions passed by the Danapur Cantonment Board, Bihar from January 1991 to November 15, 1993 and the number of resolutions out of them implemented, so far; and

(b) the reasons for not implementing the remaining resolutions ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN) : (a) Cantonment Board, Danapur, Bihar, has passed 463 Resolutions during the period from January 1991 to 15th November 1993. Of these, 454

resolutions have been implemented wherein action has already been initiated/completed.

(b) Eight Resolutions could not be implemented for want of funds and one due to refusal of the party which offered to construct a community hall at its own cost.

[Translation]

Central Assistance for Projects of Uttar Pradesh

3186. SHRI RAJENDRA AGNIHOTRI :
SHRI BRIJ BHUSHAN SHARAN SINGH :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Government of Uttar Pradesh has requested the Union Government to increase the Central assistance for its projects during the current financial year;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO) : (a) and (b) In order to meet an anticipated shortfall in the resources for the Annual Plan 1993-94, the Government of Uttar Pradesh have requested the Union Government to declare a moratorium of at least one year in respect of the principal amount of loans due from them, permission to enhance open market borrowings, investment by UTI in small saving instruments in the State, prioritisation of